

THE  
PARLIAMENTARY DEBATES

Dated.....18.11.2014.....

(Part I—Questions and Answers)

OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Monday, 23rd June, 1952.

The House met at a Quarter Past  
eight of the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

POSTAL EMPLOYEES (PUNISHMENT)

\*1095. **Sardar Hukam Singh:** Will the Minister of Communications be pleased to state:

(a) whether there has been any case of punishment to any member of the staff of Posts and Telegraphs Department during the year 1951-52 for his being discourteous to the public; and

(b) if so, what was the punishment given?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Yes, there have been several cases.

The punishments ranged from censure to removal from service.

**Sardar Hukam Singh:** What was the number of complaints received during this period?

**Shri Raj Bahadur:** In all 114 complaints came to our notice.

**Sardar Hukam Singh:** Were the others not substantiated?

**Shri Raj Bahadur:** As I have said, this is the number of complaints that came to our notice.

**Sardar Hukam Singh:** Who were the officers that personally went during the Courtesy Week and demonstrated to the officials how that courtesy was to be shown?

**Shri Raj Bahadur:** I cannot give detailed information, but the category of officers who participated actually 116 P.S.D.

ranged from the Director-General, Posts and Telegraphs, himself down to junior officers.

**Sardar Hukam Singh:** In future, is this courtesy going to be a factor to be considered, when promotions are to be given?

**Shri Raj Bahadur:** While we attach due importance to courtesy, I cannot say that the promotions can be based entirely on this factor. Of course, it will also be taken into consideration.

**Shri M. S. Gurupadaswamy:** Is it a fact that on 17th May 1952, some of the officials in Mysore who were dismissed from service, had sent a representation to the hon. Prime Minister?

**Mr. Speaker:** How does that arise out of the main question?

**Shri M. S. Gurupadaswamy:** It refers to the postal employees who have been dismissed.

**Mr. Speaker:** That question is rather wider.

PRODUCTION OF JUTE

\*1096. **Sardar Hukam Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the target for production of Jute was overreached during the year 1951-52;

(b) if so, by how much; and

(c) what is the target for the present year?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):** (a) Yes.

(b) 1-17 lakh bales approximately.

(c) The tentative target of additional production for the current year is 5 lakh bales.

**Sardar Hukam Singh:** What is the total target of additional production

tha: we expect to have at the end of the five year plan?

**Shri Satish Chandra:** The target is 53.6 lakh bales at the end of the five year plan. This year the production was about 46.8 lakh bales.

**Sardar Hukam Singh:** Has the slump in prices affected the production this year?

**Shri Satish Chandra:** I require notice. Whatever have been the impact of prices, the production has definitely increased.

**Pandit Munishwar Datt Upadhyaya:** What is the target for the year 1951-52?

**Shri Satish Chandra:** The target for the year 1951-52 was 45.63 lakh bales, and we have exceeded that by 1.17 lakh bales.

#### HEALTH MINISTER'S DISCRETIONARY BUDGET GRANT

\*1097. **Sardar Hukam Singh:** (a) Will the Minister of Health be pleased to state how was the hon. Minister of Health's discretionary budget grant of Rs. 3,00,000 disbursed during the year 1951-52?

(b) Which were the voluntary organisations and institutions that received financial assistance out of this fund?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) and (b). A statement showing the grants sanctioned to various institutions from Health Minister's discretionary budget grant of Rs. 3 lakhs during 1951-52 is placed on the Table of the House. [See Appendix V, annexure No. 47.]

**Sardar Hukam Singh:** Are any applications invited from various institutions, or is it done on the initiative of the hon. Minister?

**Rajkumari Amrit Kaur:** No applications are invited. But I get thousands of applications voluntarily from institutions that stand in need of help.

**Sardar Hukam Singh:** Are there any criteria or conditions to be fulfilled by these institutions before they can be entitled to these grants, or is it left to the pure discretion of the hon. Minister?

**Rajkumari Amrit Kaur:** The State Government from where these applications come, are consulted, and inquiries are made as to whether good work is being done by them, except for some institutions, as for example, the Kamala Nehru Hospital which are

known to me personally. But very great care is taken to see that help is given to those institutions that are doing good work and really stand in need of help.

**Sardar Hukam Singh:** What was the number of requests received during the last year, and what was the number for which the grants were made?

**Rajkumari Amrit Kaur:** As for the number for which the grants were made, the hon. Member will find it in the statement in detail. As for the number of applications that we received, I am afraid, I cannot tell you, but they were very many.

**Shri Damodara Menon:** Are there any rules governing the distribution of these grants?

**Rajkumari Amrit Kaur:** No, Sir. It is a discretionary grant. There are no rules governing it, except that, of course, the Ministry of Finance is consulted.

**Shri Achuthan:** May I know whether any donation was given to any private birth control clinic?

**Rajkumari Amrit Kaur:** No, Sir.

#### PRODUCTION OF SUGAR

\*1098. **Shri S. N. Das:** Will the Minister of Food and Agriculture be pleased to state:

(a) what has been the total production of sugar in 1951-52 season;

(b) to what extent production has exceeded the final estimate;

(c) whether the average percentage yield of sugar for this year has been greater than the last year; and

(d) if so, what is the rise in percentage of yield?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):**

(a) 14.41 lakh tons (Upto 31st May, 1952).

(b) By 54 thousand tons (Upto 31st May, 1952).

(c) No.

(d) Does not arise.

**Shri S. N. Das:** May I know whether there is any proposal to make payments for sugarcane on the basis of yield percentage?

**Shri Satish Chandra:** I am not aware of any such proposal.